

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.2947
TO BE ANSWERED ON 20TH DECEMBER, 2023

RICE PROCURED FROM BIHAR

†2947. SHRI SUNIL KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the quantity of rice procured by the Food Corporation of India (FCI) from Bihar during the financial year 2022-23;
- (b) whether the Government proposes to increase the volume of procurement from Bihar;
- (c) if so, the volume of procurement likely to be increased along with the details thereof; and
- (d) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): Bihar is a Decentralized Procurement (DCP) State wherein procurement operations are carried out by the State Government and its Agencies.

During KMS 2022-23 a quantity of 44.05 LMT paddy (28.17 LMT in terms of rice) was procured by the State of Bihar for the Central Pool.

(b) to (d): The estimate for procurement of paddy (in terms rice) and wheat is finalized by the Government of India in consultation with State Governments and Food Corporation of India (FCI), before the commencement of each marketing season based upon estimated production, marketable surplus and agricultural crop pattern. Procurement in a State depends not only upon production but also upon other factors like marketable surplus, Minimum Support Price (MSP), prevailing market rate, demand & supply situation and participation of private traders etc.
